



BATCH PROFILE

2023 - 2024



mnlunagpur

BATCH OF 2019 - 2024

PORTFOLIO

Ms. Aakanksha Singh



- ★ With a prime interest in Corporate laws, I have interned with leading laws firms in India viz., Shardul Amarchand Mangaldas & Co., Karanjwala & Co. and also with senior advocates Prashant Bhushan and Sidharth Luthra.
- ★ Participated in 16th Oxford Price Media Law Moot Court Competition 2022-2023, 13th NLUJ Antitrust Law Moot Court Competition 2022 and 15th Pro Bono Enviro National Moot Court Competition 2021.
- ★ Presented Research Paper in 'International Symposium on Remaking Criminology' by DME Law School, Indraprastha University.
- ★ Completed courses on insolvency and bankruptcy code and corporate ethics.

Mr. Abhishek Burman

- ★ Have internship experience with Senior Advocates and leading law firms, such as Chambers of Senior Adv. Ratan K Singh, DMD Advocates, JSA, Sai Krishna & Associates, Trust Legal, etc.
- ★ Has 17 publications in various national journals, blogs, legal op-eds, and newspapers. Such as Child Rights Blog, The CRaSH Newsletter on Human Rights DNLU, Journal of Amity Law School, Noida, and International Journal of Legal Studies and Research [IJLSR], NUJS Kolkata.



Ms. Aboli Shelke



- ★ Have broad professional experience ranging from working with district court and high court advocates to corporate law firms like Ark legal and Anbay legal.
- ★ Represented the university in Louis M Brown & Forrest S Mosten International Client Consultation Competition, India National Qualifying Rounds , 2022.
- ★ Represented the university in Symbiosis Law School, Pune Client Counselling Competition, (May 2022).

Ms. Aditi Bais

- ★ Have diverse internship experience ranging from Ark Legal Delhi, Adhyayan Foundation for Policy and Research to judicial internship under Hon. Justice G.A. Sanap, High Court of Bombay, Bench at Nagpur and various district courts. Also interned under Mr. Pradeep Rai, Sr. Advocate, Supreme Court of India and Mr. Ashwani Dubey, AoR, Supreme Court of India.
- ★ Participated in National Moot Court Competition organized by Indore Institute of Law and won the Best Memorial Award.
- ★ Completed an extra credit course on Insolvency and Bankruptcy Code, 2016 and completed certificate course on legal drafting by Jus Corpus.



Ms. Akanksha Bohra

- ★ With a prime interest in Dispute Resolution and Commercial Laws, I have interned with law firms in India viz., Vaish Associates Advocates, Tempus Law Associates, Trailblazer Advocates.
- ★ Recipient of 'Consortium of NLU's Scholarship' for the year 2019-20 on Merit. Was also the founding member of IDIA, Nagpur Chapter and Co-Convenor of Centre for Gender Justice Studies, MNLU Nagpur.
- ★ Completed courses in Corporate Insolvency & Bankruptcy Laws in India and Corporate Laws, and published articles on SCC Online in the realm of Commercial and Arbitration Laws.



Ms. Akriti Sharma

- ★ With a prime interest in Corporate Law, Dispute Resolution, Intellectual Property Rights, have interned with various leading law firms, including PSL Advocates & Solicitors, Indus Law Associates, VJ Mathew & Co., and Surange & Company.
- ★ Participated in prestigious ADR competitions such as Madhyastham UPES ADR Fest'21, organized by the UPES School of Law. Also completed a course on Legal Research, Constitutional Law, Environmental Law, Corporate Law, and Arbitration offered by the 1st Virtual International Summer School 2022.
- ★ Recipient of 'Consortium of NLU Scholarship' for the year 2020–21 on a merit basis, and a member of Centre for Gender Justice Studies, NLU Nagpur, along with the Sports Committee of the University.



Mr. Akshat Sharma

- ★ Previously Interned at King Stubb and Kasiva and IC Universal legal.
- ★ Semi-Finalist in XVth NLS TRILEGAL International Arbitration Competition, 2022.
- ★ Member, Centre for Law Language and Culture and IDIA (2019-2021).



Mr. Ameya Garud

- ★ In pursuance to his interest in Arbitration Law and Competition Law, has interned at Anant Law, Advani Law, ANM Global and Ethos Legal Alliance.
- ★ Semi Finalist in XV NLS-Trilegal International Arbitration Moot, 2022; Quarter Finalist in 2nd CCI-NUJS Moot Court Competition, 2020; Runner-up in Justice Dipak Misra National Moot Court Competition, 2020.
- ★ Wrote several research articles on Competition Law and Technology Law; Also acted as the Co-Convenor of Moot Court Committee, NLU Nagpur.



Ms. Amisha Kamane



- ★ Interned at Begur and Partners, Link Legal, and Chambers of Justice Deepak Verma.
- ★ Semi-finalist at NLS Trilegal International Arbitration Moot, Honourable Mention Awardee at NLU Delhi International Insolvency and Bankruptcy Moot Court Competition, & Quarter Finalist at CCI NUJS Competition Law Moot Court Competition.

Ms. Anika Sharma



- ★ Have diverse work experience in Corporate, Banking & Finance and Tax Laws at leading law firms such as Vaish Associates, Link Legal, Khaitan & Khaitan Solicitors & Advocates and PSL Law Chambers, etc.
- ★ Worked as an External Manager for an ISO certified (9001:2015) Organization.
- ★ Octa-Finalist at the 13th NLU Antitrust Law Moot Court Competition, 2022 organized by NLU, Jodhpur.

Mr. Anirudh Wadhvani



- ★ Diversified work experience including internships under multiple Supreme Court AoRs, High Court Judge, High Court Senior Advocates and Law Department of State Bank of India, along with the tax team of Lakshmikumaran and Sridharan, Mumbai.
- ★ Served as Co-Convenor of IT Committee. Also serves as a member of Academic Committee of the university, and is a volunteer at the NGO Sudarshan Manav Jan Kalyan Samiti, Bhopal.
- ★ Founded PublishRN Website - a platform for Contemporary Legal Articles, during COVID Lockdown.

Mr. Abhimanyu Paliwal



- ★ Recipient of MNLU Nagpur Merit based scholarship for the financial year 2022-2023 and have won 1st LawSchole Virtual Moot Court Competition, 2020.
- ★ I have gained extensive experience in Insolvency laws, Corporate law, Criminal law and labour laws by interning at law firms, Courts and research institutions, including interning under the able guidance Hon'ble Mr. Justice Ashok Bhushan.
- ★ I have been an active member of the Legal aid Committee and have also been the co-convenor of the Gender Sensitization Committee of NLU Nagpur.

Mr. Anubhav Wani

- ★ Owing to a keen interest in criminal law, I have focused on internships at the Office of Rai Associates, D.S. Sapkale and Associates, Bombay High Court Nagpur and principal bench respectively.
- ★ Several Course Completion Certificates in subjects such as Cyber Law, Aviation Law, Memorial making, IPR etc.
- ★ Presented and co-authored a research paper in the National Seminar on "Gender & Media: Representations, Issues and Challenges" organised by MNLU, Mumbai with the support of National Commission for Women.



Ms. Anushka Awasthi

- ★ Having worked with leading law firms like Shardul Amarchand and Mangaldas, and Dua Associates, I have diverse experience in dispute resolution, white-collar crime, and commercial laws. Have also closely worked on landmark matters like the challenge to Sedition law and IT rules while interning under Adv Prassana S., AOR, Supreme Court of India.
- ★ Also held various Positions of responsibilities : Co-convenor, Moot Court Committee 2022, Member, Quiz Debate and literary committee 2020-2021, Member, IDIA and Team Captain, FDI International Arbitration Moot, 2022.
- ★ Qualified and represented South Asia region in the Global rounds of the 15th FDI International Arbitration Moot, 2022 by King's College London, Quarter finalists in 28th MC Chagla Memorial National Moot court competition by GLC Mumbai, Finalists in 6th SLS Hyderabad National Moot court competition.



Ms. Arju Jambhulkar

- ★ Semi-finalist, Client Counselling Competition under 4th Amity Law School ADR Tournament, 2021.
- ★ Represented the University at Loquitor InterVarsity APD 2021 organized by Debate Society of Kirti P. Mehta School of Law, Mumbai.
- ★ Mediator, MAIMS 1st Justice J.S. Verma Memorial ADR and Client Counselling Competition and NAVITAS-1st National Law fest 2021.



Ms. Arohi Ambade

- ★ Have a vast experience in various fields of law. Interned at Thomas George and Associates, Desai Legal and have interned under various High Court advocates. Strong Research background of 6-month at Crime Research Project at MNLU, Nagpur.
- ★ Co-authored a research paper titled 'The Impact of the Medical Termination of Pregnancy Act in the context of Justice Dynamics on Abortion rights and Contemporary Development: Analysis of Legal Jurisprudence corresponding with lying social stigma in small towns'.
- ★ Former Member of Gender Sensitization Committee



Mr. Ayush Subhash Dagdiya



- ★ With prime interest in dispute resolution and general corporate, I have interned at firms and chambers of various advocates such as Jayakar and Partner and chambers of Adv. Shailesh Chapalgaongakar.
- ★ I have also successfully cleared the CS Executive Entrance examination.

Ms. Sukhada Bhagat

- ★ Interned at Indian Oil Corporation Limited, Mumbai, one of the largest Public Sector Undertaking.
- ★ Represented the University in 9th RMLNLU SCC Online International Media Law Moot Court Competition
- ★ Qualified the CS Executive Exam, conducted by the Institute of Company Secretaries of India



Ms. Garima Bhaisare



- ★ With a primary interest in Criminal and IPR Laws, I have gained relevant experience through internships at several Law firms such as Anupam Sanghi & Associates (Delhi), to having interned under Sr. Adv. D.S. Sapkale (High Court, Mumbai), and Sr. Adv. Anil Dhawas (High Court, Nagpur).
- ★ Published 8 to 9 (articles, blogs, and research papers) on Criminal, IPR, Competition and Family Laws, indexed on platforms such as Manupatra and Hein Online.
- ★ Member, Hostel and Hospitality Committee, MNLU Nagpur (2022-23).

Ms. Akanksha Bodhe

- ★ Interned under various professionals working in the field.
- ★ Interned under Justice Shukre, Bombay High Court – Nagpur Bench.
- ★ Represented University in 1st CNLU National Mediation Competition, 2023.



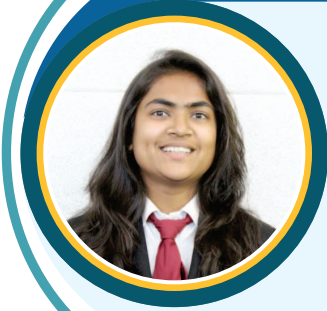
Ms. Chahal Lihare

- ★ Gained diverse experience in research work while interning at AIR Law Academy and Research Centre and under Justice Anil S. Killore, Bombay High Court Judge, Nagpur Bench.
- ★ Co-authored a research paper titled 'Article 370 : a vice or a virtue?', for Mission Sangharsh Essay Competition.
- ★ Successfully participated in various memorial drafting Competitions such as 1st Shri Pushkar Singh Baghel Memorial National Online Memorial Writing Competition, organised by The Law Street; 1st Memorial Drafting Competition, organised by LEX BONA FIDE and National Memorial Drafting Competition organised by JUST JUSTICE & PATHLEXIS.



Ms. Damini Rathore

- ★ Have diverse working experience from working with senior advocates to leading law firms like Indus Law, Anbay legal.
- ★ Semi-finalist in 6th National Moot Court Competition, 2022 by Moot Court Society, Law College Dehradun faculty of Uttaranchal University. Also represented university in Louis M. Brown and Forest S. Mostern International client consultation competition (Indian National Rounds), 2022
- ★ Successfully completed extra credit course on Insolvency and Bankruptcy code at Maharashtra National Law University and extra credit PG course on Corporate Law by Prof. Harpreet Kaur of NLU, Delhi.



Mr. Akhilesh Dharkar

- ★ With prime interest in Law of Contracts, Criminal litigation and Dispute Resolutions, I have interned under reputed AORs and law firms like BSK Legal Solicitors & Advocates, Adv. Nidhi Bhanga & Associates and also under various District and High Court lawyers.
- ★ Did Judicial Internship under Hon'ble Judge, J. Anil kilor, High Court judge, Bombay bench at Nagpur. Also had fruitful internship experience at Delhi Commission for Protection of Child Rights, Delhi (DCPCR).
- ★ Have participated in various ADR and Moot Court Competitions, and currently a member of the Sports Committee of the University.



Ms. Dishani Bakshi

- ★ Has a keen interest in Criminal Law and has interned under renowned High Court Advocates in the same area.
- ★ Successfully completed an Extra Credit course on Insolvency and Bankruptcy Code by Sukrit Kapoor.
- ★ Has interest in Environmental Law and has authored an article titled "Environmentalism versus Livelihood" for DNLU's Vidhi Mitra magazine.
- ★ Member of Internship Coordination Committee for two consecutive years from 2019-2021.



Mr. Divyansh Agrawal



- ★ Have diverse work experience ranging from dealing with ADR matters while interning under Presolv360 and Advani Law LLP, to working on IPR matters while interning under Law Office of Rahul Dev to working on cyber laws under World Cyber Security Forum to working on civil and criminal cases under Juristech Legal and Partners.
- ★ Recipient of the “Consortium of NLU's Scholarship” for the year 2019–20.
- ★ Runners-up in the 1st Justice Deepak Misra National Moot Court Competition in 2020.

Ms. Esha Joshi



- ★ Have diverse work experience in the environment, sustainability & ESG sector with internships at ELDF, NLSIU's CEERA, LINK LEGAL.
- ★ Represented the University in 27th Stetson International Environmental Law Moot Court Competition, India National Rounds, 2021 and was adjudged as the Quarter-finalists and awarded 2nd Best Memorials & 3rd Best Student Advocate.
- ★ Published research articles on a variety of prestigious platforms including Columbia University, Cambridge University and University of Essex.

Mr. Divyansh Nigam



- ★ Have diverse work experience of interning under an Hon'ble Judge at the High Court of Delhi, various advocates at the High Courts and Supreme Court of India, and law firms such as Luthra & Luthra and Karanjawala & Co and an arbitrator.
- ★ Recipient of MNLU Nagpur Merit Scholarship 2021-22.
- ★ Represented the University in the Global Rounds of the 62nd Philip C. Jessup International Law Moot Court Competition 2021.

Mr. Krishna Wankhede



- ★ I have a strong research calibre in the field of Commercial laws, Intellectual Property laws and Alternate Dispute Resolution. Being an avid reader of self-help books and legal texts, I have honed my reading and research skills. These skills help me to build effective arguments and locate flaws in commercial and non-commercial contracts.
- ★ I have gained abundant experience and insights of working in the District Court as well as the High Court, this experience allows me to extensively draft pleadings and agreements.
- ★ I have exemplary mooting experience, having done several national moot court competitions and being awarded Best Speaker at the 6th National Moot Court Competition, Law College Dehradun.

Ms. Ghanishtha Mishra

- ★ Served stints in prestigious firms such as with the corporate team of Vaish Associates and the dispute resolution team of Khaitan and Co.
- ★ Hold experience of working in law chambers of the High Court of Madhya Pradesh, the High Court of Punjab and Haryana, and Patiala House Court, Delhi.
- ★ Authored papers published in law review journals of Universities such as CNLU, Patna, and UPES Dehradun.



Ms. Harshada V. Nandeshwar

- ★ Have diverse work experience ranging from Think Tanks, Research Internships (Empirical), Law Firms, Judicial Internship, etc.
- ★ Recipient of 'Eklavya Scholarship (CAN Foundation)' for the year 2021-22 in the category of 'Excellence despite Extreme Hardships' and 'Foundation for Excellence India Trust Scholarship' consecutively for four years for meritorious performance in academics.
- ★ Runner-Up and Best Memorial in SVKM'S NMIMS National Moot Court Competition, 2022 and Best Memorial in International Law Fest- Lex Bonanza 2020 Chapter IX Moot Court Competition, 2020.
- ★ Presented a Paper on *Law Universities In Developing Probono Culture For Transgenders In India: An Analytical Study at Rajiv Gandhi School Of Intellectual Property, IIT Kharagpur.*



Mr. Hemanth Kumar

- ★ Interned with the litigation teams of several prominent law firms, including Link Legal, Advani Law, Alaya Legal and with the corporate team of Clergy and Wisemen. I have also worked in the legal offices of practicing Advocates, giving me a brief overview of arbitration and dispute resolution.
- ★ Participated in several moot court competitions, including the 4th Surana and Surana National Labor Law Moot Court Competition in 2022. Also published several research articles and participated in paper presentations, including publication in a book themed "Politics Beyond Border: Citizenship and Statelessness" by TISS.
- ★ As the Academic Committee's co-convenor, I actively contribute to improving the university's overall academic framework.



Mr. Ishaan Seth

- ★ Have keen interest in Corporate Laws, Law of Arbitration & Intellectual Property Rights.
- ★ Have diverse experience of work under tier 1 firms such as AZB Partners, Economic Law Practice and various other Law Chambers.
- ★ Represented University in various competitions & co-curricular-academic activities such as Moot Courts, MUNs and ADR Competitions.



Ms. Asmita Sandip Jagtap



- ★ Possess a range of work experience from State Consumer Dispute Redressal Commission, Finserv Private Company to law firms like KS Legal and Associates.
- ★ Represented the University in National as well as International Mediation competition in the year 2021 - 2022.
- ★ Authored an article titled 'Migrant Labour crisis in the times of Covid - 19 : Challenges and road ahead' for VidhiAagaz in the year 2020.

Ms. Janhavi Meshram

- ★ Have With diverse experience in IPR & General Corporate, I have interned at Lakshmikumaran and Sridharan in the matters of Indirect Taxes and interned at various law firms in the areas of intellectual property and general corporate law.
- ★ Completed WIPO Certificate Course in Intellectual Property Rights, Grade-B organised by World Intellectual Property Organization.
- ★ Co-convenor of the QDeliCo since October 2022.



Ms. Gautami Naik



- ★ Having keen interest in IPR, Disputes and Company law, Interned at the office of Adv Kalpana Tribhuwan wherein I was associated with legal drafting and attending court hearings.
- ★ Interned at the NGOs and at DLSA, Nagpur.
- ★ Published a paper titled "The Wedding between two Souls: Legality of same sex marriage in India."

Ms. Jidnyasa Kshirsagar

- ★ With keen interest in Litigation in Socio- Legal Issues and Criminology interned under various Criminal Practice Firms and Chambers. Also interested in Company Law and Income tax Laws. Completed Judicial Internship under Justice Pushpa V Ganediwala Bombay High court Nagpur Bench. Interned for four months at Adv Asim Sarode and Associates, Pune. Interned at Mashal Ngo and worked with some renown Transgenders and with School Students as well.
- ★ Publication in Supremo Amicus 18th Volume titled 'POCSO - an effective act of the era'.
- ★ Attended various Socio-Legal Workshops and Conferences



Ms. Kiran Choudhary

- ★ Recipient of Consortium of NLU's Scholarship and Shri Ram Jethmalani Scholarship in 2020 and 2021 respectively for meritorious performance in academics.
- ★ With a prime interest in public policy, I have interned at the Ministry of Law and Justice, Ministry of Social Justice and Empowerment and Centre for Policy Research.
- ★ Member of IDIA Central Scholar Development Group; Centre for Energy and Telecommunication Laws; Centre for Law, Language and Culture and Internship Coordination Committee.



Mr. Kartik Solanki

- ★ With a prime interest in indirect taxation laws, I have interned at leading law firms viz. JSA and L&S under their indirect taxation teams.
- ★ Participated in various national and international moot court competitions such as 16th Oxford Price Media Law Moot Court Competition 2022-2023, 13th NLUJ Antitrust Law Moot Court Competition 2022 and 15th Pro Bono Enviro National Moot Court Competition 2021.
- ★ Published papers in leading journals such as JGRA, and in a book titled "Global Thoughts and Opinions" edited by Hon'ble Justice A.K. Sikri. Was also the founding member of the Centre for Energy and Telecommunication laws, NLU Nagpur.



Ms. Isha Gajananrao Khond

- ★ Interned under Hon'ble Justice Shri. Sunil Shukre, Bombay High Court bench at Nagpur.
- ★ Have diverse internship experience ranging from High Court Library to boutique law firms like Ark Legal New Delhi, Thomas George and Associates, Hyderabad.
- ★ Held position of batch representative of the library committee from 2019 to 2021.



Mr. Kushagra Pandya

- ★ Have a diverse work experience ranging from internship under Advocate Solicitor General of India, Additional Advocate General of Madhya Pradesh to August Attorneys LLP and Zeus Law Associates.
- ★ Represented the University in NLIU Link-Legal National Client Counselling Competition 2020, and in GMU-CI Arb (India) International Maritime Arbitration Competition (GIMAC), 2021.
- ★ Published a paper titled "Critical Analysis of National Population Register" in the book titled "CAA -VRC -NPR, A Constitutional Analysis" published by Bharati Publications, New Delhi with ISBN 978-93-89657-54-8.



Ms. Mrunali Kanoje



- ★ Have a diverse work experience under Justice A. G Gharote, High Court of Bombay, Nagpur Bench, 2022 and Bendre Legal, district court Pune and Dewani Associate, District Court and Hight of Bombay, Nagpur.
- ★ Represented University in 4th Surana & Surana and RGNUL International Moot Court Competition, 2021 organized by the Rajiv Gandhi National University of Law, Punjab and Participated as 'Abdul Hamid' in the LITMUN organized by Laxminarayan Institute of technology, Nagpur.
- ★ Represented the NLU University in Crime Research Project on increasing violent crime by visiting Central Jail of Nagpur and various Police Station of Nagpur urban and analyzed the same, 2021.

Mr. Nikhil Vaghmarey

- ★ Having a diverse work experience in litigation, I have interned with Sr. Adv. Girish Patwardhan, Indore High Court, Adv. Vivek Dalal (Additional Advocate General, Indore High Court), Hon'ble Shri Justice Sunil B. Shukre, Administrative Judge, Nagpur High Court and ONGC Ltd., New Delhi Office.
- ★ Second Runner-up in Nagpur Regional Rounds, 16th TATA Crucible Campus Quiz 2020.
- ★ Published research papers and blogs in various reputed journals and blogs.



Mr. Nakul Chadha



- ★ With a prime interest in Dispute Resolution laws, I have interned under Supreme Court and High Court advocates and also at leading law firms viz. L&L, Sarvada Legal, J Law Offices, and Anbay Legal under their dispute resolution teams.
- ★ Aim to pursue a career in the area of dispute resolution laws and have a strong inclination towards criminal matters as well.
- ★ Published paper in a leading journal titled "Modern Diplomacy: South Asia Edition".

Ms. Palak Sharma

- ★ Has diverse internship experience ranging from corporate law firms such as IC Universal Legal and A & A Law Corporation to litigation internships under Senior Advocate Pradeep Rai at the Supreme Court, Adv. Amay Bajaj at the Madhya Pradesh High Court (Indore Bench), and Nyaay by Maatr Foundation, an NGO in Indore.
- ★ Recipient of Mukhyamantri Medhavi Chatra Yojna (M.P. Govt.) for four years for meritorious performance in academics.
- ★ I aspire to join the judicial service.



Ms. Kajal Pagare

- ★ Internship at Adv. Jeetender Gupta (Advocate on Record Supreme Court of India) July 2020.
- ★ Semi Finalist, Client Counseling at 4th Amity Law School ADR Tournament, 2021.
- ★ Represented University at Loquitor Intervarsity APD 2021 organized by Debate Society of Kiti P. Metha School of Law Mumbai.



Ms. Omeshwari Pancham

- ★ Judicial Internship under honourable justice P.K. Chavan. (high court of Bombay).
- ★ Co-authored an article in edited book "abrogation of article 370 and article 35A: constitutional analysis" published by bharti publication.
- ★ Worked on the project for implementation of food safety with "Ministry of Consumer Affairs, Food and Public Distribution".



Ms. Indrayani Patil

- ★ Interned at DSK Legal's litigation team in New Delhi.
- ★ With a keen interest in Criminal and Civil Law, I aim a career in Litigation. I have interned in the office of many Senior Advocates and Government Pleader.
- ★ Inclined towards and Community Services and Research.



Mr. Rushikesh D. Patil

- ★ Have diverse work experience in domestic and international arbitration, commercial disputes and Direct and Indirect tax matters.
- ★ In pursuance of my interest, I have interned with Linklaters LLP and Lakshmikumaran & Sridharan Attorneys.
- ★ Participated in several moot Court competitions, such as NMCC by Christ University and ILI moot.



Ms. Radhika Patle



- ★ Have diverse work experience from working with senior advocates to High court justices, PSU's like MOIL and law firms.
- ★ Semi-finalists', 6th National Moot Court Competition, 2022 organized by Law College, Dehradun
- ★ Presented a paper at the 2nd All India Legal History Congress, 2021, organized by Tamil Nadu National Law University, Tiruchirappalli.

Ms. Pragya Sanchety

- ★ With a prime interest in Corporate laws, have interned with leading law firms including HSA, Delhi; Singhvi & Co., Jodhpur, Surange ,Co., Gwalior and Centre for Energy and Telecommunication laws, Nagpur.
- ★ Participated in various Moot Courts and ADR competitions, prominent among them are SKVM's NMIMS 1st National Moot Court Competition, Hyderabad, 2022; Shri I.M. Nanavati Memorial Moot Court Competition, 2022; Madhyastham UPESADR Fest, 2021.
- ★ Also successfully completed a course of 1st Virtual Summer School (VISS 2020) on Mooting, legal research, law and economics, constitutional law, environmental law, corporate law and arbitration, organized by Indian National Law Review, 2020. Also authored and published an article in an international special edition comprising of the best papers received for the 1st Virtual Summer School 2020 bearing ISBN NO. 978-81-947778-4-7



Ms. Minal Pradeep Pullarwar



- ★ Have diverse work experience from interning under Justice Sandeep Shinde, Senior Advocate of High court, Crime branch Nagpur and Law firms.
- ★ Represented the University in 2nd NLUO-PHFI Public Health Law National Moot Court Competition, 2022.
- ★ Completed Course on Intellectual Property from WIPO, with grade A.

Mr. Rajas Salpekar

- ★ With a demonstrable interest in taxation, technology-law, arbitration, constitutional law and public international law, I have interned at corporate law firms, as well as under lawyers and also as a research assistant to Asst. Prof. Adithya A. Variath, MNLU Mumbai.
- ★ Have participated in multiple moot courts and brought laurels to the university. For instance, I have bagged the best speaker award and was part of the winning team at the VIPS International Moot Court Competition 2022; have been a semi-finalist and 4th Best-speaker at the RGNUL National Moot Court Competition 2022.
- ★ Have published various academic articles and blogs. Also served as an editor at the Global Human Rights Defense and is a member of Centre for Environmental Law - NLU Nagpur



Ms. Riya Jain

- ★ Have diverse experience in litigation across various fields of law such as Tax laws, Criminal laws, Property Laws, Family Laws etc.
- ★ Semi-finalist, 2nd HPNLU National Moot Court Competition, 2021 organized by HPNLU, Shimla.
- ★ Completed a course on "Justice" by Harvard and a Course on "Bail Drafting" by Adv. Ashima Mandla.



Mr. Sameer Patil

- ★ Have diverse internship experience in field of Cyber Laws, Data Privacy, Arbitration and IPR.
- ★ Represented the institution in International Mediation Competition.
- ★ Member of ADR Society.



Mr. Samarth Bharadwaj

- ★ My internships at various law firms include Link Legal (Mumbai and Delhi office) where I worked with the Capital Markets team and the General Corporate team, ZBA (Capital Markets), HSA (IBC Team), Trailblazer Advocates and Solicitors (General Corporate and Transactions)
- ★ Recipient of Ram Jethmalani Scholarship for the academic year 2020-2021. Also a member of the Internship Coordination Committee from the year 2019-2021.
- ★ Semi-finalist in the IVth NLUJ Parliamentary Debate, 2023

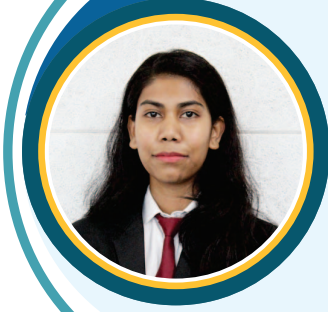


Ms. Savnie Sherkar

- ★ With prime interest in intellectual property laws and litigation, I have interned at firms, chambers and research centres such as Anand and Anand, RPV legal (Ret. Justice Deepak Verma) and Khare legal chambers.
- ★ Winner, National Moot Court Competition, IMS unison school of law, Dehradun.
- ★ Attended WIPO summer school on Intellectual property and published articles and blogs on intellectual property in various journals like jus corpus, law column.



Ms. Sayali Masram



- ★ Judicial intern under guidance of Hon'ble Shri Justice Anil L. Pansare, Bombay High Court, Nagpur Bench.
- ★ Researcher under guidance of Shirish S. Gadge, President of AIR Law Academy & Research Center, Nagpur

Ms. Shabnam Sheikh



- ★ I have a strong academic and professional interest in Corporate and Securities Law, in furtherance of which I have interned with Corporate Teams of Tier 1 firms like Trilegal, Luthra and Luthra Law Offices and JSA.
- ★ I have participated in several moot court and ADR competitions, including being Finalist in 5th NMCC 2021 by Symbiosis Law School, Hyderabad and Quarter Finalist in 28th M. C. Chagla Memorial Government Law College National Moot Court Competition
- ★ I'm currently the Co-Convenor of the Internship Coordination Committee (ICC), member of Recruitment Coordination Committee (RCC) and Deputy Team leader at Increasing Diversity by Increasing Access to Legal Education (IDIA)

Ms. Sharwari Motghare



- ★ With prime interest in Dispute Resolution, I have interned with the Disputes teams of leading law firms like Karanjawala & Co. and HSA Advocates. Moreover I also have gained experience in the field of Real Estate practice during my internship at DSK Legal.
- ★ Represented the University in multiple mediation, arbitration and conciliation tournaments including the prestigious ADC-ICC Asia Pacific Commercial Mediation Competition 2022. Also was given the opportunity to intern with the Australian Dispute Centre.
- ★ Co- authored an essay titled Constitutional validity of CAA and published in book themed "Politics Beyond Border: Citizenship and Statelessness." And was the ex-member of Internship Co-ordination Committee.

Mr. Shashwat Jaiswal



- ★ Aim to pursue a career in the area of dispute resolution laws and have a strong inclination towards criminal matters.
- ★ To pursue my interest in dispute resolution laws, I have interned under Supreme Court and High Court Advocates, and also with firms such as Anbay Legal and J Law Offices.

Ms. Shreya Bajpai

- ★ Have diverse work experience ranging from internships with advocates to research internships to law firms like Lakshmikumaran & Sridharan and Phoenix Legal.
- ★ Winner of the 3rd Gurjeet Singh Memorial National Moot Court Competition, 2022 organised by National Law University and Judicial Academy, Assam.
- ★ Authored an article titled 'Fantasy Worlds in JK Rowling's Fiction', and was adjudged Second in Exagium 2020, Internation Essay Competition organised by Rajiv Gandhi National University of Law, Punjab in collaboration with Department of English and Cultural Studies Panjab University, Chandigarh.



Ms. Shruti Mandora

- ★ With a prime interest in Corporate Laws and Intellectual Property Laws, I have interned with law firms in India viz., J. Sagar Associates, Dua Associates, Karanjawala & Co., Khaitan Legal Associates, Trailblazer Advocates, Isaac & Jacob.
- ★ Recipient of "Shri Ram Jethmalani Scholarship" for FY 2022-2023 on Merit basis and Completed an Extra Credit Course on 'Insolvency and Bankruptcy Code' organized by National Law University, Nagpur and a certificate course on 'Protection of Geographical Indication' organized by DPIIT-IPR Chair and CIPR at Maharashtra National Law University, Nagpur.
- ★ Have co-authored an article titled 'NCLT's jurisdiction to issue non-bailable warrant against suspended directors for non-cooperation during CIRP', published on Taxmann.
- ★ Member, Recruitment Co-ordination committee and DPIIT-IPR Chair, Centre for Intellectual Property Right, NLU, Nagpur.



Mr. Siddhesh Anand Deshmukh

- ★ I have a strong interest in Dispute Resolution and Criminal Litigation, along with diverse work experience gained while interning with firms and advocates such as Tolani and Associates Nagpur, Adv. Harish Dangre, Senior Advocate High Court of Bombay bench Nagpur.
- ★ Observed court proceedings of District and Sessions Court Nagpur, Bombay City Civil And Sessions Court, BKC Family court, Mumbai and JMFC Katol
- ★ I have held position of responsibility as a Member of Cultural Committee at MNLU Nagpur for the 2019-2021 and I am currently the Co Convenor of Gender Sensitisation committee at MNLU Nagpur.



Mr. Sidhant Somani

- ★ With Profound affinity towards commercial litigation and corporate law, have diverse internship experience in lower courts, Senior Advocates of Bombay High Court and Supreme Court of India, Law Firms and In-House Legal Department of a Multi-National Company.
- ★ Represented the University in the MC Monroe E. Oxford Price Media Law Moot Court Competition 2022-23, India National Qualifying Rounds. Emerged winners in the 10th IMS Unison National Moot Court Competition.
- ★ With affiliation towards Commercial Litigation and Corporate law, is pursuing Company Secretary Course from ICSI to have in-Depth Knowledge of Company Laws. Also published multiple papers on contemporary legal issues in renowned law journals.



Mr. Sourabh Rajpurohit



- ★ Have keen interest in disputes resolution and bankruptcy laws prevalent in the country.
- ★ Have diversified internship experience which includes working with the in-house team of Vedanta resources ltd. and some of the leading law firms of India i.e. Hammurabi and Soloman Partners and Vertices Partners.
- ★ Represented the university in the GLS IM NANAVATI moot court competition in the capacity of the speaker.

Ms. Supriya Malviya

- ★ Interned with King Stubb & Kasiva, CIPRA NLSIU, NB Law Firm.
- ★ Completed courses in IPR by WIPO, Introduction to Peacebuilding by United States Institute of Peace, Child Rights by UNICEF, Corporate Insolvency and Bankruptcy Code delivered by Mr. Sukrit R. Kapoor.
- ★ Published papers/blogs in various journals and blogs.



Ms. Tanya Vashistha



- ★ Interned under senior Advocate of supreme court Mr. Pradeep Rai (vice President of SCBA) and various other litigation and corporate internship.
- ★ Published a research paper related to international law in Indian journal of law, policy and Administration and various other articles.
- ★ Have major interest in mediation and represented University in mediation competition in quarterfinals conducted by NMIMS, Navi Mumbai.

Mr. Tejas Shendre

- ★ After extensive research, I have developed a keen interest in the field of intellectual property rights (IPR) and have been particularly captivated by the interplay between technology and IPR laws in the digital age, where issues such as copyright and trademark infringement are increasingly prevalent. Given my passion for this field, I am actively pursuing a career in IPR law.
- ★ Completed the Virtual Expert Lecture on 'Fundamental of Intellectual Property' and 'RISE IN DIGITAL PIRACY OF COPYRIGHTED WORK IN INDIA' by the DPIIT-IPR Chair at Maharashtra National Law University, Nagpur.
- ★ Member, Hostel and Hospitality committee (2019 - 2022)



Ms. Vasundhara Tekale

- ★ Have interned under Justice SMT. M.S Jawalkar, High Court at Bombay, Nagpur Branch; Adv. S.G.Sonarikar, District court, Nanded.
- ★ Represented the NLU University in Crime Research Project on increasing violent crime by visiting Central Jail of Nagpur and various Police station of Nagpur Urban and analyses the same, 2021
- ★ Assisted Zero Gravity, Nagpur, 2019 in Empirical Research on Non granted Schools of Nagpur and it's working.



Ms. Tisha Agrawal

- ★ With a prime interest in Dispute Resolution, I have worked at leading law firms such as Phoenix Legal, Khaitan & Khaitan. I have also interned with Advocates in resolving Civil disputes.
- ★ Published a Research Paper titled 'Dearth of Women Judges and Lawyers in India and Increasing crime against Women - A Juridical Perspective' In the Symbiosis Journal of Women Law and Policy.
- ★ Founding Member of Centre for Energy and Telecommunication Laws at NLU Nagpur, helped in hosting International Energy Law Colloquium with research scholars and professors.



Ms. Ishiqua Vijay Vakte

- ★ Have diverse internship experience ranging from internship under Adv. Ujjwal Nikam, Adv. Satish Maneshinde, Adv. Abhijeet Desai among others to internship in various firms such as Karanjawala & Co. Advocates, DSK Legal and Aditya Birla Finance Limited.
- ★ Developed a keen interest towards Corporate Laws and pursuing the Executive programme of the Company Secretary Course from the ICSI.
- ★ Co-Convenor, Cultural Committee (2022-2023).



Mr. Vanjul Sinha

- ★ With an interest in Commercial Laws I have a diverse work experience ranging from NCLAT to King Stubb and Kaiva to leading law firms like Luthra & Luthra Partners.
- ★ Winner of National Moot Court Competition organised by Lawschole and published papers in various journals and blogs
- ★ Former Co convenor, Academic Committee and IDIA, Nagpur Chapter.



Mr. Vinit Dhage



- ★ Research assistant to Hon'ble Justice Sandeep Shinde, Bombay High Court to renowned lawyer Adv. Siddharth Gupta and Adv. Anand Parchure.
- ★ Authored a manuscript titled "Importance and benefit of arbitration in limited liability partnership" for the Alliance Centre for Alternative Dispute Resolution.
- ★ Represented the university in Vivekananda educational society's national moot court competition, 2022.

Mr. Vishwajeet Rao

- ★ Have diverse work experience ranging from political consultancy to law firms and research organisations. Recipient of 'Consortium of NLU's Scholarship' and luthra and luthra law offices india's Sponsorship for International Moot.
- ★ With a keen interest in Taxation laws, I finished as the best speaker and the runner-up team at GLC Mumbai's 13th International Law Summit on International Taxation and presented papers on issues relating to amendments in Tax treaties and Tax legislation at various conferences. Finished as semi-finalists at the 13th KR Ramamani National moot on Taxation laws.
- ★ Represented South Asia at Foreign Direct Investment Arbitration Moot at King's College, London as one of the four Globalists from the region in 2021-2022. Won the 3rd Gurjeet Singh Memorial Moot Court Competition and finished as the semi finalist of 11th NALSAR Inter Varsity Debating Championship 2021 and runner up at Justice Anand PIL Drafting Competition.



Ms. Vrinda Jain



- ★ Have internship experience at Hammurabi and Solomon Partners, legal cell of Centre for Development of Telematics, A & A Law Corp, Centre for Advanced Legal Studies, Training & Research, MNLU Mumbai, Senior Advocate and Vice President of Supreme Court Bar Association, Mr. Pradeep Rai and All India Human Rights Association.
- ★ Secured first position and Best Researcher award in 3rd Gurjeet Singh Memorial National Moot Court Competition organized by NLU Assam.
- ★ Presented a paper titled The Earth Summit: Towards a New Foundation for International Environmental Cooperation in International e-Conference on Taking Stock of Stockholm (1972-2022), organized by The West Bengal National University of Juridical Sciences, Kolkata and Centre for Environmental Law, Advocacy and Research, National Law University and Judicial Academy, Assam.

Ms. Aarya Deshmukh

- ★ Have diverse work experience having interned in leading law firms like Remfry Sagar, Rahul Chaudhry & Partners, Lakshmikumaran and Sridharan and Kachwaha and Partners.
- ★ Represented the University in several National and International Moot Court and ADR completions, like ADC-ICC Asia-Pacific Commercial Mediation Competition 2022, organized by Australian Disputes Centre and the International Chamber of Commerce.
- ★ Having interests in Intellectual Property Rights, is a member of Centre for Intellectual Property Rights at National Law University Nagpur.



Mr. Kshitij Sonkusare

- ★ Have done various internships under different advocates and law firms, and got hands-on experience in legal drafting and research.
- ★ Interested in Corporate, Cyber law, Mergers and Acquisitions and CSR.
- ★ With a demonstrable interest in Chess and Cricket, I have represented my school in state level cricket tournament and also represented the university at Yuvartha - sports festival organised by NLU Jodhpur.



Ms. Manasvi Pinge

- ★ With a keen interest in Corporate and Commercial laws and Insolvency laws, I've interned with leading law firms like Tatva Legal and AKS Partners.
- ★ Represented university in the 2nd National Moot Court Competition, Christ University (Delhi-NCR) and finished as Quarter-finalists.



Ms. Shreeya Salve

- ★ Keen interest in constitutional law.
- ★ Interned under Hon'ble Justice Madhav Jamdar and Hon'ble Justice V.M. Deshpande, Bombay High Court.
- ★ Interned with various advocates and small-scale firms to gain diverse experience.



Gufran Qureshi

- ★ With prime interest in litigation and focus on criminal law and constitutional law, I have diverse internship experience at district court and high court. I have also interned under justice Avinash Gharote, judge Bombay high court, Nagpur bench.
- ★ Aiming a career in practice of litigation in constitutional law and criminal law, I have decent knowledge of legal drafting and legal research.
- ★ Served as a senior member, legal aid committee, Maharashtra National Law University, Nagpur.



Harsh Budhe



- ★ In pursuance to his interest in technology law and intellectual property rights, interned at NetLawgic Legal, Dewani Associates and Adv. Vishnu Gulhane (Bombay High Court, Nagpur bench).
- ★ Wrote several research articles on consumer law and cyber law.
- ★ Co-Convenor of IT & Media Committee, MNLU Nagpur.

Nitin Sonawane

- ★ With keen interest in commercial and criminal litigation. I have interned with several law firms and Senior Counsels.
- ★ All the work experience gained has honed my research, argumentative and reading skills.



Ms. Riya Dhoble



- ★ Have a diverse work experience from interning under an Hon'ble Judge at High Court of Bombay, various senior advocates at High Court to Law firms.
- ★ Represented the university in prestigious Moot Court Competitions such as P.N. Mathur Moot Court Competition organized by GBU, Greater Noida.
- ★ I am currently the Senior member of Internship Coordination Committee and also a volunteer at the NGO Kalpavruksh Tree Foundation.

Ms. Rasika Bhalme

- ★ With a prime interest in Intellectual Property Rights, I have interned with various leading firms, including Khurana and Khurana IP Attorneys, Sai Krishna Associates, LKS, Solomon & Company and Desai Legal. With a strong research background of 6 months at Crime research project at MNLU, Nagpur.
- ★ Best performer in Certificate Course on Intellectual Property Rights by Law Level Up. Completed Course on IPR from WIPO, Grade – B and certificate course on Contract Drafting by Bettering Results.
- ★ Best Paper, Co-authored and presented a research paper titled Cyber Flashing in India as the evolving crime leading to sexual assault through cyber space: A necessary study to upgrade and implicate laws in contemporary time, in International Symposium on remaking Criminology in Contemporary time.







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